

1	2	3	4	5	6	7	8	9	10
Nov 96	1000	2000	—	1000	1000	—	900	797.52	—
Dec 96	5000	5000	3000	2950	5000	3000	2655	1991.76	102.94
Jan 97	5000	5000	3000	3320	5000	3000	2988	3697.60	1022.03
Feb 97	5000	5000	3000	2740	4571	3000	2972	6598.44	2810.83
Mar 97	6000	9000	5950	4710	7100.89	4604	2092	9511.24	7008.06
April 97	NIL	NIL	—	NIL	NIL	—	606	797.62	653.21

Note:— (1) In respect of NCCF allotment of wheat was made from Dec 96.

(2) During June 96 and July 96 Kendriya Bhandar was selling atta after procuring wheat from open market.

(3) Information of Kendriya Bhandar for April' 97 pertains to the period upto 10.4.97.

[Translation]

#### Trans-boundary Conservation Board

3132. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Trans-boundary Conservation Board has been set up for the Conservation of wild animals to check illegal trade of forest products on Indo-Nepal border;

(b) if so, whether the proposed Board has been finalised; and

(c) if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) No, Sir.

(c) A trans-boundary consultative meeting on biodiversity conservation between India and Nepal was held at Kathmandu in January 1997. Representatives from the Ministry of Environment and Forests, Govt. of India, State Governments of Uttar Pradesh, Bihar and West Bengal and His Majesty's Government of Nepal participated in this meeting. The meeting resolved to take cooperative action on the issues of trans-boundary protected areas and control of illegal trade in timber, flora and fauna and their products. The consultative Committee will meet regularly to review the progress made and improve the future actions based on experience gained.

[English]

#### Plantation Project

3133. SHRI GIRIDHAR GAMANG : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have released the funds to Orissa for implementation of centrally sponsored scheme for upliftment of Scheduled Tribes and poor section through plantation project in undivided Koraput district;

(b) if so, the funds provided during each of the last three years and the progress made thereof;

(c) whether the Government of Orissa is going to wind up the scheme and the funds provided for such viable scheme have not been properly utilised;

(d) if so, the reasons therefor; and

(e) the action taken by the Government in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes Sir.

(b) and (c) During the year 1993-94, a grant of Rs. 1,12,45,500 were released to Government of Orissa. As the funds could not be utilised by the State Government, the amount was revalidated during the years 1995-96 & 1996-97 and no further releases could be made.